

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No.543/2017
M.A.No.551/2017
MA No.562/2017**

New Delhi, this the 15th day of February, 2017.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. K.N.SHRIVASTAVA, MEMBER (A)**

Dr.C.P. Singh (Aged 48 years)
S/o Late Sh.C. Ibotombi Singh
Assistant Director (Physics) FSL
R/o Quarter No.1, Type-IV,
FSL Campus, Sector-14,
Rohini, Delhi. Applicant

(By Advocate:Shri Deepender Hooda with Ms.Jyoti)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary,
Delhi Secretariat, 5th Level,
I.P.Estate, New Delhi
2. Union Public Service Commission,
Through its Chairman,
UPSC Bhawan, Dholpur House,
Shahjahan Road, New Delhi.
3. Forensic Science Laboratory,
Through its Director,
Madhuban Chowk, Sector-14,
Rohini, Delhi.
4. Dr.Deepa Verma,
Deputy Director (Documents)
Forensic Science Laboratory,
Madhuban Chowk, Sector-14,
Rohini Delhi.
5. Sh. K.C.Varshney
Deputy Director (Ballistics)

(2)

Forensic Science Laboratory,
Madhuban Chowk, Sector-14,
Rohini Delhi.

6. Dr.Rajinder Kumar,
Deputy Director (Biology)
Forensic Science Laboratory,
Madhuban Chowk, Sector-14,
Rohini Delhi.
7. Dr.A.K. Srivastava
Deputy Director (Biology)
Forensic Science Laboratory,
Madhuban Chowk, Sector-14,
Rohini Delhi.
8. Dr.Madhulika Sharma,
Deputy Director (Chemistry)
Forensic Science Laboratory,
Madhuban Chowk, Sector-14,
Rohini Delhi. Respondents

(By Advocates: Shri K.M.Singh)

ORDER (ORAL)

By Mr. Justice Permod Kohli:

This OA has been filed primarily seeking two prayers: (i) to conduct a review of Departmental Promotion Committee (DPC) held on 24.05.2012, and (ii) to conduct a fresh DPC after finalization of seniority list.

2. Notice to the respondents. Shri K.M.Singh, learned counsel, who is present in the Court, has been asked to appear in this case. The prayer for holding review DPC or a fresh DPC would depend upon finalization of seniority list. It is under these

circumstances, learned counsel for the applicant submits that the applicant would be satisfied if at this stage a direction is issued to the respondents to finalize the seniority list of Assistant Directors of FSL, Rohini, Delhi.

3. Keeping in view the above submission, this OA is disposed of at the admission stage itself with the following directions:

- (i) Respondent No.1 would finalize the seniority list of Assistant Directors of FSL, Rohini, Delhi within a period of four months in accordance with the recruitment rules and the DoP&T instructions, if any, on the subject provided there is no legal impediment or direction from any other court.
- (ii) The prayer of the applicant for conduct of review/fresh DPC would depend upon the outcome of the final seniority list and the zone of consideration. On finalization of seniority list, if the applicant falls within the zone of consideration and is otherwise eligible, he would be at liberty to exercise his right of consideration through review/fresh DPC, as the case may be, in accordance with rules.

(K.N.Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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